

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 140 OF 2015 &
IA NO. 263 OF 2016

Dated: 8th January, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Jaipur Metro Rail Corpn. Ltd.

... **Appellant(s)**

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

... **Respondent(s)**

Counsel for the Appellant (s) : Ms. Ankita Bafna

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley for R1

ORDER

The learned counsel, Ms. Ankita Bafna, appearing for the Appellant submitted that due to some personal inconvenience for today, the matter may kindly be listed on 15.01.2018.

Submission made by the learned counsel appearing for the Appellant, at supra, placed on record.

List this matter for hearing on 15.01.2018, as requested.

(S.D. Dubey)
Technical Member
js/vt

(Justice N.K. Patil)
Judicial Member